

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-1629(PB)/2019

IN THE MATTER OF:

Sh. Pankaj Kumar & Anr. Applicant/petitioner
v.	
Rajesh Projects (India) Pvt. Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

For the Respondent(s):

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Mr. Vivek Kholi, Mr. Sandeep Bhuraria, Mr. Aman
Anand & Mr. Parth Kaushik, Advs.

ORDER

For order see, CP. No. (IB)-710(PB)/2019.

02.09.2019
Ritu Sharma